

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2018 &
IA NO. 247 OF 2018, 88 OF 2018
APPEAL NO. 382 OF 2018**

Dated: 21st August, 2019

In the matter of:

**APPEAL NO. 19 OF 2018 &
IA NO. 247 OF 2018, 88 OF 2018**

Gurha Thermal Power Company Ltd. &Ors. Appellant(s)
Versus
Jaipur VidyutVitrان Nigam Ltd. &Ors. Respondent(s)

APPEAL NO. 382 OF 2018

Ajmer VidyutVitrان Nigam Ltd. &Ors. Appellant(s)
Versus
Gurha Thermal Power Company Ltd. & Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **23.10.2019.**

Court Master/PS

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